

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF JULY, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	66	2	0	1	0	2	0	0	0	3	65
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	42	0	0	0	0	3	0	0	0	3	39
5	FAO	7	1	0	0	0	0	0	0	0	0	8
6	ARB. P	0	2	0	0	0	0	0	0	0	0	2
7	ARB. A	6	0	0	0	0	0	0	0	0	0	6
8	MAT APPL	39	0	0	1	0	0	0	0	0	1	38
9	FA	30	2	0	1	0	0	0	0	0	1	31
10	MAC	479	6	0	0	0	43	0	0	0	43	442
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	54	0	0	0	0	5	0	0	0	5	49
13	LA. APPL	370	6	0	0	0	108	0	0	0	108	268
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	68	22	0	1	0	28	0	0	0	29	61
16	REV. PET	5	3	0	0	0	2	0	0	0	2	6
17	Tr. P (C)	5	2	0	0	0	4	0	0	0	4	3
18	CONT. CAS (C)	19	3	0	1	0	7	0	0	0	8	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	855	79	0	43	0	62	0	0	0	105	829
22	WA	76	4	0	27	0	0	0	0	0	27	53
23	WP (C) (PIL)	21	3	0	3	0	0	0	0	0	3	21
24	WP (C) (CAT)	2	1	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	1	0	0	0	0	0	0	0	0	0	1
26	RSA/SA	246	2	0	0	0	23	0	0	0	23	225
27	SAO	2	0	0	0	0	0	0	0	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2406	138	0	78	0	287	0	0	0	365	2179

CIVIL (MISC) CASE :												
30	CM . APPL	702	149	0	32	0	123	0	0	0	155	696
31	CAVEAT	3	0	0	0	0	1	0	0	0	1	2
TOTAL		705	149	0	32	0	124	0	0	0	156	698
CRL . (MAIN) CASE :												
32	CRL . A(J)	117	6	0	4	0	3	0	0	0	7	116
33	CRL . A	61	0	0	0	0	1	0	0	0	1	60
34	CRL . REV . P	222	12	0	1	0	19	0	0	0	20	214
35	CRL . PETN	63	8	0	0	0	19	0	0	0	19	52
36	CRL . LP	5	0	0	0	0	1	0	0	0	1	4
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	1	0	0	0	0	1	0	0	0	1	0
39	WP (CRL)	3	3	0	3	0	0	0	0	0	3	3
40	CONT . CAS (CRL)	2	0	0	0	0	0	0	0	0	0	2
TOTAL		474	29	0	8	0	44	0	0	0	52	451
CRL (MISC) CASE :												
41	CRL . M . APPL	94	26	0	6	0	23	0	0	0	29	91
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	5	16	0	0	0	12	0	0	0	12	9
44	BA	4	15	0	0	0	7	0	0	0	7	12
TOTAL		103	57	0	6	0	42	0	0	0	48	112
GRAND TOTAL		3688	373	0	124	0	497	0	0	0	621	3440

**HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **JULY, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES :															
1	RFA	1	0	0	0	0	2	2	3	6	16	13	13	9	65
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	7	14	5	7	6	39
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	1	8
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	2	2
7	ARB. A	0	0	0	0	0	0	0	0	5	1	0	0	0	6
8	MAT APPL	0	0	0	1	0	0	0	0	3	8	9	9	8	38
9	FA	0	0	0	0	0	0	1	0	4	2	6	10	8	31
10	MAC	0	0	0	0	2	0	2	1	52	109	133	101	42	442
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	2	0	3	6	20	11	7	49
13	LA. APPL	0	0	0	0	0	13	0	3	22	63	91	56	20	268
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	1	1	1	3	0	1	3	51	61
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	1	5	6
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	3	3
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	2	10	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	0	0	6	17	9	12	28	27	82	132	86	192	238	829
22	WA	0	0	0	0	0	0	1	1	0	7	9	25	10	53
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	2	8	11	21
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	1	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	1	0	0	1
26	RSA/SA	0	0	0	1	2	9	4	6	42	50	55	36	20	225
27	SAO	0	0	0	0	0	0	0	0	0	1	1	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	0	6	19	15	37	42	44	231	412	440	479	453	2179

Four WP(C)s of 2005 & three WP(C)s of 2006 are pending due to the pendency of connected Special Leave Petitions in the Hon`ble Supreme Court.

Eleven Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
CIVIL (MISC) CASE															
30	CM. APPL	0	0	0	1	1	4	18	26	48	96	104	154	244	696
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	2	2
TOTAL		0	0	0	1	1	4	18	26	48	96	104	154	246	698
CRL . (MAIN) CASE															
32	CRL . A (J)	0	0	0	0	0	0	0	0	6	3	31	39	37	116
33	CRL . A	0	0	0	0	0	1	1	2	0	3	15	24	14	60
34	CRL . REV . P	0	0	0	1	1	1	2	13	6	48	69	46	27	214
35	CRL . PETN	0	0	0	0	0	0	0	3	2	18	13	6	10	52
36	CRL . LP	0	0	0	0	0	0	0	0	0	0	0	2	2	4
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	2	3
40	CONT . CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	1	2
TOTAL		0	0	0	1	1	2	3	18	14	72	129	118	93	451
CRL (MISC) CASE															
41	CRL . M . APPL	0	0	0	0	0	0	4	4	4	18	21	11	29	91
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	9	9
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	12	12
TOTAL		0	0	0	0	0	0	4	4	4	18	21	11	50	112
GRAND TOTAL		1	0	6	21	17	43	67	92	297	598	694	762	842	3440